

Nagaland Appropriation Act, 1976

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Nagaland Appropriation Act, 1976

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1975-76. BE it enacted by Parliament in the Twenty-sixth Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Nagaland Appropriation Act, 1976.

2. Issue Of Rs.12,14,73,000 From And Out Of The Consolidated Fund Of State Of Nagaland For The Financial Year 1975-76 :-

From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of twelve crores, fourteen lakhs and seventy-three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1975-76, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1 SCHEDULE I (See sections 2 and 3)

			Sums not exceeding	Sums not exceeding	Sums not exceeding
No.of Vote	Services and Purposes		Voted by Parliament	Changed on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
2	Head of State	Revenue		8,87,000	8,87,000
6	Land revenue, stamps and registration	Revenue	25,000		25,000
9	Taxes on Vehicles.	Revenue	51,000		51,000
10	Servicing of debts.	Revenue		1,95,000	1,95,000
	Capital			4,85,34,000	4,85,34,000
12	Civil Secretariat	Revenue	13,16,000		13,16,000
13	District administration special welfare scheme and Tribal Council	Revenue	6,79,000		6,79,000
14	Special expenditure on maintenance of lawand order including contribution for pensionsand gratuities	Revenue	1,28,40,000		1,28,40,000
16	Village Guards	Revenue	2,70,000		2,70,000
17	Civil Police and Fire Service Unit	Revenue	1,52,15,000		1,52,15,000
20	Vigilance Commission.	Revenue	80,000		80,000
22	Nagaland Houses	Revenue	97,000		97,000
24	State Lotteries	Revenue	2,65,000		2,65,000
26	Education	Revenue	1,00,86,000		1,00,86,000
28	Medical, Public Health and Family Planning.	Revenue	15,53,000		15,53,000
34	Social Welfare	Revenue	13,48,000		13,48,000
36	Social Security, Welfare and Community Services	Revenue	35,95,000		35,95,000
38	Co-operation	Revenue	2,37,000		2,37,000
		Capital	15,84,000		15,84,000

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44	Grain Supply Scheme.	Capital	1,00,29,000		1,00,29,000
47	Industries	Revenue	10,45,000		10,45,000
49	Power Projects	Revenue	19,60,000		19,60,000
50	Road Transport	Revenue	11,50,000		11,50,000
52	Housing Loans and Loans to Government Servants	Capital	1,50,000		1,50,000
55	Water Supply Schemes.	Revenue	74,82,000		74,82,000
	TOTAL		7,18,57,000	4,96,16,000	12,14,73,000